

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **M/S SAGAR AUTOTECH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sagar Autotech Private Limited
2.	Date of incorporation of corporate debtor	25/08/2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50500MP2009PTC022313
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 189, Maida Mill Road, Jinsi Square, Bhopal, Madhya Pradesh-462008
6.	Insolvency commencement date in respect of corporate debtor	23 rd June, 2022 (Order uploaded on NCLT website on 24 th , June, 2022)
7.	Estimated date of closure of insolvency resolution process	19 th December, 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Keyur Jagdishbhai Shah Reg No.: IBBI/IPA-002/IP-N00244/2017-18/10729
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Email ID: cs.keyurshah@gmail.com keyur@keyurjshah.com Address: 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmedabad, Gujarat - 380015
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Email ID: cirp.sagarauto@gmail.com Address: 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmedabad, Gujarat - 380015
11.	Last date for submission of claims	07 th July, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will be identified on verification of books of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://www.ibbi.gov.in/home/downloads b) Not Applicable



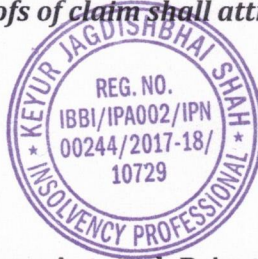
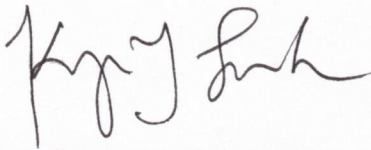
Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the Sagar Autotech Private Limited on 23rd June, 2022 vide order no. (MP) CP(IB) 42 of 2020 (Order uploaded on NCLT website on 24th, June, 2022)

The creditors of Sagar Autotech Private Limited, are hereby called upon to submit their claims with proof on or before 07th July, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



IP Keyur Jagdishbhai Shah
Interim Resolution Professional of Sagar Autotech Private Limited
IP Registration No: IBBI/IPA-002/IP-N00244/2017-18/10729

Date: 24th June, 2022

Place: Ahmedabad

Probe in harassment charges against Dr Maravi still continues

STAFF REPORTER ■ BHOPAL

The allegations against Dr Deepak Maravi, the superintendent of Hamidia Hospital, may not have proved in the investigation of the internal committee, but the matter is not over yet.

On Friday, some nurses along with BJP leader Manish Srivastava had reached the office of the divisional commissioner Gulshan Bamra where they lodged their objection in front of the divisional commissioner. The nurses said that Dr. Maravi's behavior is not good, so he should be removed from the post of superintendent.

According to sources, the Divisional Commissioner told the nurses that an inquiry committee had been formed. The complaints will have to be placed before the committee for due consideration. In this way,



repeatedly complaining about the same matter and giving opportunity to be heard on it cannot be given. Nevertheless, the department will take action at its level.

Let us tell you that there was a complaint by nurses against Dr. Maravi. On this, the Medical Education Minister

Vishwas Sarang had ordered an inquiry to the Divisional Commissioner. On this basis, the Dean of Gandhi Medical College, Dr. Arvind Rai had formed an internal inquiry committee into gender issues.

The report of the inquiry committee has been submitted on June 19. In this, the serious

allegations made against Dr. Maravi have not been proved. No complainant had even appeared in the case. After this, Dr. Maravi was given a clean chit by the committee.

It is understood that earlier on two occasions Medical Superintendents were removed for fair investigations in Hamidia Hospital. In the first case, the then medical superintendent Dr ID Chaurasia was removed from the post when the issue of Remdesivir theft surfaced at the hospital during the Corona period. Again following fire at the hospital child unit on November 21, 2021, Dr Lokendra Dave, the then medical superintendent, was removed for fair investigation. However in the nurse's sexual harassment case, Maravi was not removed when probe against him was conducted.

MPHRC issues notices to Chhatarpur CMHO

Bhopal: The Madhya Pradesh Human Right Commission (MPHRC) has issued notices to the collector and the chief medical and health officer (CMHO) of Chhatarpur district after a poor woman lost her newborn baby, as she was allegedly denied care at a government-run health centre, an official said on Saturday.

The incident took place on Thursday morning, when the woman in labour turned up at Naugaon community health centre, 23 km from the Chhatarpur district headquarters, the woman's father-in-law Gyan Rajput told reporters. The staffers at the facility informed them that the woman was expected to deliver the baby between 9 am and 10 am, but they did not admit her to the centre and she was left lying on the floor waiting for medical attention.



Bhuri Bai, of 90 yrs being helped by her family member coming out after casting her vote for the first phase of Panchayat elections, at Gram Panchayat Kala Pani, in Bhopal on Saturday. Pioneer photo

Digvijay Singh actively participating in the urban body election campaign

STAFF REPORTER ■ BHOPAL

Congress is fighting the election of the urban body by putting forward the face of Kamal Nath. At the same time, Digvijay Singh is seen in the role of coordinator. A meeting was called at the State Congress office on Saturday.

In this, former CM Digvijay Singh insisted on contesting the urban body elections with full force. At the same time, Digvijay Singh said that by keeping aside the resentment in ticket distribution, all should work together to work for the victory of Congress nominees.

On a conciliatory note he said that whatever resentment happened may be forgotten. Whose ticket was cut, all that was done by Digvijay



Singh, who got it was given by Kamal Nath ji. Let's assume like this, then everything will be fine.

Digvijay Singh, after coordinating in the 2018 assembly elections, has now taken over the march in the civic elections. He visited different wards in Bhopal on Saturday. It is believed that Digvijay Singh is going ward by ward with a view to persuade even

the angry workers of Congress due to not getting the ticket.

Actually, the distribution of tickets of councillors has been the main role of Digvijay Singh. The tickets were finalised by calling a meeting for this at his house. That's why he took full responsibility of ticket distribution on himself and asked everyone to unite in the election with full force.

No heavy rains likely till June 29 in Madhya Pradesh

STAFF REPORTER ■ BHOPAL

Under the influence of an offshore trough at mean sea level from south Gujarat coast to north Kerala coast, cyclonic circulation over east central Arabian Sea off Maharashtra coast and due to westerly westerly winds along the west coast in the levels, there is a possibility of rain or thundershower at some places over some parts of Southwest Madhya Pradesh during June 27 to 29.

Under the influence of low level easterly winds, there is a possibility of rain or thundershower at some places in Madhya Pradesh during the next 5 days and heavy rain at some places in East Madhya Pradesh during 27 to 29 days.

The maximum temperature is likely to rise by



about 2 to 3 degree Celsius and fall by 4 degree Celsius thereafter over most parts of Northwest Madhya Pradesh during the next two days.

The state capital witnessed hot and humid conditions on Saturday. It rained in some places in Indore on Friday, in Bhopal

people witnessed humidity. For the next three days, only Narmadapuram, Jabalpur and Indore will have isolated thunderstorms. Apart from this, there is no chance of rain across the state. From June 26, activity in the Bay of Bengal will increase. After

which the second round of rain is expected to start from June 27. Monsoon may set in Madhya Pradesh from 28 to 29 June.

Met said the monsoon is going on time. However, monsoon is late in Ujjain. It's almost a week behind. Apart from this, the monsoon condition in Madhya Pradesh is timely. There will be clouds in the state for 3 days, but there is less chance of rain.

Along with cyclonic activities over central-east Arabian Sea, cyclonic activity is also active over south-east Uttar Pradesh.

It rained heavily in the third week of June, but the heat has started increasing once again. Due to the break of two days of monsoon, now the heat and humidity have started troubling the people in the state.

CM visits martyr's residence to pay homage

STAFF REPORTER ■ BHOPAL

Chief Minister Shivraj Singh Chouhan paid homage by reaching the residence of martyr Bharat Yaduvanshi, the beloved son of Rohnakala in Chhindwara, posted in Baramulla, Kashmir and consoled the family members.

Chief Minister Chouhan said that the family of the martyr is now our family. We are with the martyr's family in this hour of grief. It is our utmost duty to take care of such a family who sacrificed their life for the service of Ma Bharati. I will also discuss with the Ministry of Defence of the Government of India and the State Government will provide all possible assistance. CM met the martyr's parents and the martyr's wife and expressed condolences and blessed the daughters by placing the hands on their heads.



BJP mayoral candidate Malti Rai inaugurates an election office at ward 35, Berkhedhi locality ahead of the local bodies election in Bhopal on Saturday. Pioneer photo

Police constable Jaimal Singh ends life inside Mandir Marg Police Station

PNS ■ NEW DELHI

A 34-year-old Delhi Police constable allegedly died by suicide inside his office at Mandir Marg police station in New Delhi district. The incident occurred on Friday.

The deceased constable has been identified as Jaimal Singh.

According to police, the incident took place on Friday while he was on duty. His body was found hanging from the ceiling fan inside his office. "Legal proceedings u/s 174 CrPC have been initiated. He had been under treatment for depression for the past

three months.

It could probably be a cause for committing suicide," said Amrutha Guguloth, the Deputy Commissioner of Police (DCP), New Delhi, adding, "A suicide note was recovered from the spot and it has been seized and is part of investigation. Financial troubles apparently looks like the reason for the suicide," she said.

Singh had joined the Delhi Police force in October 2010 and was presently working in the subsidiary training unit of the New Delhi district.

He is survived by his wife and a daughter, the DCP added.

AIIMS ED Dr Ajay Singh takes responsibility with positive aim

STAFF REPORTER ■ BHOPAL

On becoming the Executive Director of AIIMS Bhopal, Dr Ajay Singh, Director, Post Graduate Institute of Child Health (Child PGI) has said to take over the responsibility of the new institute with a positive aim. He says that priority will be given to work on excellent education by making the center a super specialty hospital.

There will be a special emphasis on improving and smooth functioning of emergency services. Priority will be given to the studies and research work of the students. There will also be an emphasis on improving patient care, hospital services including graduation, post-graduation and MBBS studies.

On the matter of opening of centers of serious diseases including staff center in AIIMS, he said that the facilities which are not there in Madhya Pradesh, they will be developed. Cooperation with reputed universities of foreign countries will be enhanced. With this,



research will be published at international level and talents will get a place. New research will be beneficial in the health sector.

On the experience of Child PGI in Noida, he said that while working as Director in Child PGI, he worked with a positive aim. Along with this, many facilities have also increased in the hospital. AIIMS Bhopal will be a bigger institution than Child PGI.

There will be challenges too, although the opportunity to work will also increase. In such a situation, the challenges will be worked

out. Work will be done to establish the institute in the best institute through service, management and education.

In AIIMS there are only about 875 beds which were to be 960 beds two years ago. Patients are suffering due to insufficient beds. Also, 305 posts of faculty are sanctioned but only 210 are working. Due to this many departments are not functioning properly.

If there are some, then their capacity is less. Patients coming from outside are not able to get treatment on the day of registration, they have to wait.

Delhi police ASI saves life of 26-year-old with timely medication

PNS ■ NEW DELHI

A 26-year-old youth's life was saved by a Delhi Police Assistant Sub-Inspector (ASI), who got him timely medical assistance to offset a possible drug overdose given to him allegedly by a goon in Delhi's Kashmere Gate area. Police arrested the 45-year-old Irfan allegedly for drugging and trying to rob the , who was later identified as one Thakur Das. Irfan, a resident of Loni in Uttar Pradesh's Ghaziabad, allegedly robbed people by drugging people after taking them into confidence.

He was arrested Friday night around 1.30 am, when following the 'Roko Toko' strategy of Delhi Police, Assistant Sub-Inspector of Police (ASI) Balwan Singh, who was on patrolling duty noticed a youth standing in a suspicious manner on Ring Road Nigambodh Ghat. Realising something fishy was going on, Singh then asked Das if he had had alcohol, which he denied. Das said he had boarded an auto from Anand Vihar ISBT to go to Sarai Kale Khan.

He said, on their way, his co-passenger, Irfan, offered him some cold drink which made him dizzy, and when they reached Kashmere Gate he found his purse was stolen. "The accused was planning to leave the victim at the isolated place and flee," said ASI Singh.

After hearing his story, Singh apprehended Irfan and

recovered Das' purse from him. After attempts to mislead the police, Irfan during interrogation confessed to have drugged and robbed Das.

Thakur Das was immediately admitted to a hospital for medical treatment. "If he was not taken on time to a hospital, his life would have been in danger. When I saw him first, he was at least able to speak if not stand straight. But with time, his condition was worsening..." Singh said. Anita Roy, the Additional Deputy Commissioner of Police (DCP), North district, concurred with Singh and praised him for his alacrity in bringing the victim to medical care.

"There have been incidents where the person who was administered drugs died because of the overdose. A timely check by ASI Balwan Singh and the medical assistance given to the victim have averted such horrific effect of the drug," she said. On the complaint of Das, a case was registered against Irfan under sections 328 (causing hurt by means of poison, etc with intent to commit an offence), 379 (theft), and 411 (dishonestly receiving stolen property) of the Indian Penal Code, police said.

Six small packets containing some unknown powder, apparently the drug, was also recovered from his possession, she said. "The accused was arrested and was taken on one-day police remand to find out the source of the poisonous powder. Interrogation is ongoing," said Roy.



Muslim voters wait for their turn cast their votes at a polling station for the first phase of Madhya Pradesh Panchayat elections, Gram Panchayat Kala Pani, in Bhopal on Saturday. Pioneer photo

Farmers organizations openly oppose the Agnipath scheme, submit memo to President of India

STAFF REPORTER ■ BHOPAL

Farmers' organisations have also come out in open to protest against the Agnipath scheme. Describing the plan as anti-military and anti-farmer, farmers organisations, trade unions, social organisations and student organisations are opposing it. Farmer leaders said that the army job is linked to the respect and economic power of lakhs of farmer families.

Farmers' organisations have put forward some demands while giving a memorandum to the President of India. In these, there has been a demand to completely cancel the Agnipath scheme immediately. At present, regular recruitment should be

restored to fill 1 lakh 25 thousand posts in the army. This year again about 60,000 posts are becoming vacant, they should be filled.

Thousands of youths have become over-aged due to non-recruitment in the army for the last two years, so they should be given age relaxation of two years. The condition of giving affidavit for the same recruitment should be removed. Farmer leaders said that all false cases registered against youths opposing the Agnipath scheme should be withdrawn and those arrested youths should be released.

The United Kisan Morcha termed the Agnipath scheme as a big hoax for the country as well as the youth who want to join the armed forces and the farmer fami-

lies of the country. Farmers protested against the scheme in Delhi, Madhya Pradesh, Punjab, Haryana, Uttar Pradesh, Bihar, West Bengal, Uttarakhand and Tamil Nadu.

The United Kisan Morcha officials said that the central government did not follow any minimum procedure before implementing such huge and far-reaching changes. The new recruitment process should have started somewhere as a pilot project. The government should have consulted the interested youth, serving jawans and officers, and the general public, before implementing the scheme. Most of the soldiers in the country come from peasant families.

FORM - A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. SAGAR AUTOTECH PRIVATE LIMITED

RELEVANT PARTICULARS	
1 Name of corporate debtor	Sagar Autotech Private Limited
2 Date of incorporation of corporate debtor	25/08/2009
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Gwalior
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50500MP2009PTC022313
5 Address of the registered office and principal office (if any) of corporate debtor	Registered Office : 189, Maida Mill Road, Jnsi Square, Bhopal, Madhya Pradesh-462008
6 Insolvency commencement date in respect of corporate debtor	23rd June, 2022 (Order uploaded on NCLT website on 24th, June, 2022)
7 Estimated date of closure of insolvency resolution process	19th December, 2022
8 Name and registration number of the insolvency professional acting as interim resolution professional.	Name : Keyur Jagdishbhai Shah Reg. No.: IBBI/IPA-002/IP-N00244/2017-18/10729
9 Address and e-mail of the interim resolution professional, as registered with the Board	Email ID : cirp.sagarauto@gmail.com Keyur@keyurjshah.com Address : 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmedabad, Gujarat - 380015
10 Address and e-mail to be used for correspondence with the interim resolution professional.	Email ID : cirp.sagarauto@gmail.com Address : 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmedabad, Gujarat - 380 015
11 Last date for submission of claims	07th July, 2022
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will be identified on verification of books of accounts
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable at present
14 (a) Relevant Forms and (b) Details of authorized representative available at:	a) Web Link: https://www.ibbi.gov.in/home/downloads b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Indore Bench has ordered the commencement of a corporate insolvency resolution process of the Sagar Autotech Private Limited on 23rd June, 2022 vide order no. (MP) CP(IB) 42 of 2020 (Order uploaded on NCLT website on 24th, June, 2022)

The creditors of Sagar Autotech Private Limited, are hereby called upon to submit their claims with proof on or before 07th July, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proof of claim shall attract penalties.

IP Keyur Jagdishbhai Shah
Date : 24th June, 2022 Interim Resolution Professional of Sagar Autotech Private Limited
Place : Ahmedabad IP Registration No: IBBI/IPA-002/IP-N00244/2017-18/10729

दुर्लभ फोटोग्राफी : पेड़ पर बिजली गिरते ही खींच ली तस्वीर



रिचमंड। पेड़ पर बिजली गिरने का यह अद्भुत नजारा अमेरिका के पश्चिमी वर्जीनिया स्थित हार्डी काउंटी का है। यहां पेड़ पर बिजली गिरते ही डेबी पार्कर नाम के शख्स ने इसकी तुरंत तस्वीर खींच ली।

पीपुल्स समाचार

मानसून आने से पहले नालों व नालियों की कराएं सफाई

यूपी के प्रमुख सचिव अभिजात ने दिए निर्देश



पीपुल्स ब्यूरो • लखनऊ
editor@peoplessamachar.co.in

प्रमुख सचिव नगर विकास अमृत अभिजात ने निर्देशित किया है कि मानसून आने से पहले ही शहरों की साफ-सफाई सुनिश्चित करा ली जाए।

हिमालय में पहली बार मिली मांसाहारी पौधे की प्रजाति

देहरादून। पश्चिमी हिमालयी क्षेत्र में पहली बार यूट्रिकुलेरिया फुरसेलटा नामक एक अत्यंत दुर्लभ मांसाहारी पौधे की प्रजाति पाई गई है। मुख्य वन संरक्षक संजीव चतुर्वेदी ने कहा कि दुर्लभ प्रजातियों का पता उत्तराखंड वन विभाग के एक शोध दल ने चमोली में स्थित सुरम्य मंडल घाटी में लगाया। यह न केवल उत्तराखंड में, बल्कि पूरे पश्चिमी हिमालयी क्षेत्र में पहली बार देखा गया है। रेंज ऑफिसर हरिश नेगी और जूनियर रिसर्च फेलो मनोज सिंह की उत्तराखंड वन विभाग की टीम द्वारा की गई इस खोज को प्रतिष्ठित जर्नल ऑफ जापानीज बॉटनी में प्रकाशित किया गया है, जो प्लांट टैक्सोनॉमी और वनस्पति विज्ञान पर 106 साल पुरानी पत्रिका है, जो इस क्षेत्र की उत्कृष्ट पत्रिका है। यह उत्तराखंड वन विभाग के लिए गौरव का क्षण है।

सिलचर छठे दिन भी जलमग्न, राज्य में 25.10 लाख लोग बाढ़ से प्रभावित, कुछ जिलों में स्थिति में मामूली सुधार

एजेंसी • गुवाहाटी
editor@peoplessamachar.co.in

असम में शनिवार को भी बाढ़ की स्थिति गंभीर बनी रही तथा इस प्राकृतिक आपदा में चार और लोगों की मौत हो गई। राज्य में 25.10 लाख लोग बाढ़ से प्रभावित हैं, जबकि कछार जिले का सिलचर शहर छठे दिन भी जलमग्न रहा। अधिकारियों ने यह जानकारी दी। अधिकारियों ने बताया कि मृतकों में बारपेटा, कछार, दरंग और गोलाघाट जिलों के लोग शामिल हैं। इसके साथ ही असम में इस साल बाढ़ तथा भूस्खलन



में जान गंवाने वाले लोगों की संख्या 122 पर पहुंच गई है। असम राज्य आपदा प्रबंधन प्राधिकरण (एएसडीएमए) द्वारा जारी बुलेटिन के अनुसार, 27 जिलों में बाढ़ प्रभावित लोगों की

मॉडर्न का अपडेटेड टीका कोरोना के नए वैरिएंट पर भी कारगर

टीकाकरण करा चुके या संक्रमण के शिकार रहे लोगों में बीए.4 और बी.5 के खिलाफ एंटीबॉडी में 5 गुना वृद्धि कर सकता है यह टीका

एजेंसी • न्यूयॉर्क
editor@peoplessamachar.co.in

अमेरिका की मॉडर्न कंपनी ने दावा किया कि उसके कोविड-19 वैक्सिन का अपडेटेड वर्जन ओमिक्रोन सब-वैरिएंट्स बीए.4 और बीए.5 के खिलाफ भी एक मजबूत प्रतिरक्षा प्रतिक्रिया उत्पन्न कर सकती है। इन दोनों वैरिएंट्स को ओमिक्रोन का सबसे संक्रामक रूप माना जा रहा है। भारत में बढ़ रहे कोरोना संक्रमण के 10 फीसदी मामलों के लिए इसे ही जिम्मेदार माना जा

रहा है। इसके अलावा ओमिक्रोन का बीए.2 वैरिएंट भी काफी ज्यादा संक्रामकता दर वाला बताया जा रहा है, यह देश में 80 फीसदी से अधिक नए संक्रमण के लिए जिम्मेदार बताया जा रहा है। द्रायल में दिखे अच्छे परिणाम : मॉडर्न की तरफ से दावा किया गया है कि वैक्सिन अपडेशन में इसे एक ही शॉट में ओमिक्रोन सब-वैरिएंट और मूल कोरोना वायरस को लक्षित करने के लिए

डिजाइन किया गया है। टीके के अपडेटेड रूप को एमआरएनए - 1273.214 नाम दिया गया है। इसके प्रभावों को जानने के लिए किए गए नवीनतम परीक्षण से पता चलता है कि यह पहले से टीकाकरण करा चुके या फिर संक्रमण के शिकार रह चुके लोगों में बीए.4 और बी.5 के खिलाफ एंटीबॉडी में लगभग पांच गुना तक की वृद्धि कर सकता है। कंपनी का कहना है कि बूस्टर शॉट के तौर पर इसका इस्तेमाल महामारी को कंट्रोल करने में प्रभावी परिणाम दे सकता है।

क्या कहते हैं विशेषज्ञ? :

मॉडर्न के मुख्य चिकित्सा अधिकारी पॉल बर्टन ने कहा द्रायल के नतीजे के आधार पर माना जा रहा है कि नए टीके से शरीर में बना प्रभाव लॉन्ग लास्टिंग हो सकता है। जिस तरह से कोरोना, विशेषकर ओमिक्रोन के नए-नए सब-वैरिएंट्स देखने को मिल रहे हैं, यह टीका इस वायरस में आगे म्यूटेशन को भी रोकने में मदद कर सकता है। मॉडर्न के अध्यक्ष स्टीफन होगे ने कहा इस बूस्टर से आगामी ठंड में संक्रमण को कंट्रोल करने में मदद मिल सकती है।

देश में 15,940 नए मामले, 20 की मौत

भारत में एक दिन में कोविड-19 के 15,940 नए मामले सामने आने के बाद देश में कोरोना वायरस से अब तक संक्रमित हो चुके लोगों की संख्या बढ़कर 4,33,78,234 पर पहुंच गई। वहीं, उपचाराधीन मरीजों की संख्या 88,284 से बढ़कर 91,779 हो गई है। केंद्रीय स्वास्थ्य मंत्रालय की ओर से शनिवार सुबह आठ बजे जारी आंकड़ों के अनुसार, भारत में बीते 24 घंटे में संक्रमण में 20 और लोगों की मौत के बाद मृतकों की संख्या बढ़कर 5,24,974 हो गई। देश में कोविड-19 के उपचाराधीन मरीजों की संख्या बढ़कर 91,779 हो गई है, जो कुल मामलों का 0.21 प्रतिशत है। पिछले 24 घंटे में उपचाराधीन मरीजों की संख्या में 3,495 की बढ़ोतरी हुई है। मरीजों के ठीक होने की राष्ट्रीय दर 98.58 प्रतिशत है। वहीं, दैनिक संक्रमण दर 4.39 प्रतिशत, जबकि साप्ताहिक संक्रमण दर 3.30 प्रतिशत आंकी गई है। देश में अब तक कुल 4,27,61,481 लोग संक्रमण मुक्त हो चुके हैं।

अमेरिकी सुप्रीम कोर्ट के फैसले की दुनियाभर में हो रही आलोचना US में गर्भपात पर बैन का फैसला निराशाजनक और पिछड़ा कदम

एजेंसी • वाशिंगटन
editor@peoplessamachar.co.in

अमेरिका में गर्भपात के लिए संवैधानिक सुरक्षा को खत्म करने को विश्व नेताओं और स्वास्थ्य संगठनों ने पिछड़ा कदम करार दिया है। कनाडा के प्रधान मंत्री जस्टिन ट्रूडो, फ्रांस के राष्ट्रपति एमैनुएल मैक्रो और ब्रिटेन प्रधानमंत्री बोरिस जॉनसन ने रो बना वेड फैसले को उलटने की निंदा की है। न्यूजीलैंड की पीएम जैसिंडा अर्डर्न ने कहा यह बहुत ही निराशाजनक है। एक महिला के अपने शरीर पर निर्णय लेने के मौलिक अधिकार को हटाना परेशान करने वाला है। राष्ट्रपति जो बाइडेन ने भी शीर्ष अदालत के इस फैसले को एक दुःखद गलती बताया है। विश्व स्वास्थ्य संगठन के प्रमुख टेड्रोस अघानोम ने कहा कि वह फैसले से चिंतित और निराशा हैं। पूर्व प्रथम महिला मिशेल ओबामा ने कहा, मैं देशभर के उन लोगों के लिए काफी दुःखी हूँ जिन्होंने अपने शरीर को लेकर लिए जाने वाले सूचित निर्णय के अधिकार को खो दिया।



जस्टिन ट्रूडो, एमैनुएल मैक्रो, बोरिस जॉनसन, जैसिंडा अर्डर्न, टेड्रोस अघानोम, मिशेल ओबामा

धार्मिक नेताओं ने दी मिलीजुली प्रतिक्रिया

अमेरिका में धार्मिक लोगों में गर्भपात को लेकर विचारों में भिन्नता है। जीवन समर्थक गतिविधियों पर कैथोलिक विश्व समिति के अमेरिकी सम्मेलन की अध्यक्षता करने वाले बाल्टीमोर आर्कबिशप विलियम ने कहा, मैं मानता हूँ कि कैथोलिक गिरजाघर में दोनों पक्षों के लोग हैं। हालांकि जब लोगों को यह पता चलता है कि मुश्किल गर्भधारण में महिलाओं की सहायता के लिए गिरजाघर क्या कर रहा है... तो उनके दिल और दिमाग बदलने लगता है। इस फैसले का देश के सबसे बड़े प्रोटेस्टेंट समुदाय दक्षिणी बैप्टिस्ट कन्वेंशन के नव निर्वाचित अध्यक्ष बार्ट बार्बर समेत कई इंगील ईसाई नेताओं ने भी स्वागत किया। एपिस्कोपल गिरजाघर के विश्व के अध्यक्ष माइकल करी सहित कुछ मुख्यधारा के प्रोटेस्टेंट नेताओं ने कहा, उन्हें इस फैसले से बहुत दुःख पहुंचा है।

फैसले के बाद बंद होने लगे गर्भपात वलीनिक

इस फैसले के बाद देशभर में गर्भपात वलीनिक बंद होना शुरू हो गए हैं। अरकांसस के लिटल रॉक स्थित एक गर्भपात वलीनिक में रोगियों के लिये दरवाजे बंद कर दिए। वलीनिक के कर्मचारियों ने महिलाओं को कॉल कर बताया कि उन्हें जो समय दिया गया था, उसे निरस्त कर दिया गया है। न्यू ऑरलीस, लुइजियाना में तीन गर्भपात वलीनिक हैं। उनमें से एक बंद हो गया है।

प्रदर्शनकारियों पर पुलिस ने आंसू गैस के गोले दागे

पुलिस ने शुक्रवार रात एरिजोना कैपिटल के बाहर से गर्भपात के विरोध में प्रदर्शन कर रहे लोगों को तितर-बितर करने के लिए आंसू गैस के गोले दागे। प्रदर्शन के चलते सांसदों को कुछ समय के लिए इमारत के अंदर एक तहखाने में रहना पड़ा। फैसले के समर्थन में और विरोध में हजारों लोग फीनिक्स स्थित कैपिटल के पास समूहों में एकत्र हुए।

शिव सेना कार्यकारिणी की बैठक में कार्यकारिणी ने उद्भव ठाकरे को बागियों पर कार्रवाई के लिए अधिकृत किया।

संजय राउत ने बताया कि शिवसेना बालासाहब ठाकरे की हिंदुत्व की विचारधारा का पालन करेगी। जो चले गए हैं वे बालासाहब के नाम का इस्तेमाल नहीं कर सकते। वहीं, असंतुष्ट विधायक दीपक केसरकर ने कहा कि हमने शिवसेना नहीं छोड़ी है, अपने समूह का नाम शिवसेना (बालासाहब) रखा है। 16-17 लोग 55 विधायकों के नेता नहीं हो सकते। इनके खिलाफ चुनाव आयोग में शिकायत दर्ज कराई जाएगी। मुख्यमंत्री उद्भव ठाकरे ने कहा- निजिने नेताओं ने शिवसेना छोड़ दी है, वे शिवसेना और बालासाहब ठाकरे के नाम पर वोट नहीं मांगें।

लस्सी, सत्तू की खपत बढ़ाएं पाकिस्तान की यूनिवर्सिटीज

एजेंसी • इस्लामाबाद
editor@peoplessamachar.co.in

पाकिस्तान के हायर एजुकेशन कमीशन (एचईसी) ने अब चाय के आयात पर खर्च में कटौती के लिए एक नया तरीका सुझाया है। एजुकेशन बॉडी ने कुलपतियों से लस्सी और सत्तू जैसे स्थानीय पेय की खपत को बढ़ावा देने के लिए कहा है। एचईसी का कहना है कि इस कदम से न केवल रोजगार बढ़ेगा, बल्कि देश में चल रहे आर्थिक संकट के बीच जनता के लिए आय भी पैदा होगी। उच्च शिक्षा आयोग के कार्यवाहक अध्यक्ष ने पाकिस्तान के सामने आने वाले आर्थिक संकट का हवाला दिया।

म्यांमार पर आर्थिक संकट का साया, आयात सीमित करने का हुआ फैसला

विदेशी मुद्रा बचाने कार व गैरजरूरी चीजों के आयात पर रोक भी लगी

एजेंसी • यंगून
editor@peoplessamachar.co.in

दुनिया में फैल रहे आर्थिक संकट का असर अब म्यांमार में भी देखने को मिल रहा है। म्यांमार के सैनिक शासन ने आयात घटाने के कदमों को और सख्त करने की घोषणा की है। कार और दूसरी गैरजरूरी चीजों के आयात पर पूरी तरह रोक लगा दी गई है। ऐसा विदेशी मुद्रा बचाने के लिए किया गया है।



सैनिक शासक अपने अलोकप्रिय फैसले आमतौर पर गोपनीय रखते हैं। आयात पर पूरी ताजा रोक की खबर भी असामान्य ढंग से सामने आई। वियतनाम में दक्षिण-पूर्व एशियाई खेल में भाग लेने गए एथलीटों को मिले एक संदेश से ये बात जाहिर हुई। इस संदेश में कहा गया है कि स्वर्ण पदक विजेताओं को पुरस्कार-स्वरूप कार आयात करने की छूट दी जाएगी।

व्यापार घाटा पाटने आयात रोकना ही अंतिम रास्ता

आर्थिक विशेषज्ञों का कहना है कि म्यांमार सरकार निर्यात बढ़ाने के उपाय ढूँढने में नाकाम रही है। ऐसे में व्यापार घाटा पाटने के लिए आयात रोकना ही उसके पास अकेला रास्ता रह गया है। म्यांमार में एक फरवरी 2021 को सेना ने नागरिक सरकार का तख्ता पलट दिया था। उस समय देश में 3,931 वस्तुओं के आयात के लिए लाइसेंस प्राप्ति की जरूरत होती थी। इस साल मई में ऐसी वस्तुओं की संख्या बढ़ कर 9,099 हो गई। इनमें इलेक्ट्रॉनिक्स से लेकर परिधान तक शामिल हैं। इन उपायों के बावजूद स्थिति सुधरती नहीं दिख रही है। पिछले मार्च तक म्यांमार सरकार किसी तरह व्यापार घाटे को रोकने में सफल रही थी।

यूपी में मिले ताम्र युग के हथियार और मिट्टी के बर्तन

आगरा। उत्तर प्रदेश के मैनपुरी जिले में 1600-2000 ईसा पूर्व के तांबे के हथियार और मिट्टी के बर्तनों के टुकड़े पाए गए हैं। भारतीय पुरातत्व सर्वेक्षण के आगरा परिमंडल के अधीक्षण पुरातत्वविद राजकुमार पटेल ने बताया कि कुरावली तहसील के गणेशपुरा गाँव में मिली वस्तुएं ताम्रपाषाण काल या ताम्र युग की हैं। एक किसान को 10 जून को गेरुए रंग के मिट्टी के बर्तन, मानव सदृश्य आकृतियाँ और तांबे के हथियार एक खेत में मिले थे। शुरूआत में, उसने इन चीजों को यह सोचकर छिपाने की कोशिश की कि उसे कुछ कीमती वस्तुएं मिली हैं। हम गाँव में करीब आठ दिन रहे और जिस खेत से वस्तुएं मिलीं, वहाँ की वैज्ञानिक जाँच की। यह पाया गया कि जो हथियार और अन्य वस्तुएं मिली हैं, वे 3800-4000 साल पुरानी हैं।

ईरान के प्रांत में भूकंप से एक की मौत, 31 घायल

तेहरान। ईरान के दक्षिणी होमोजन प्रांत में शनिवार को आए भूकंप के मध्यम झटकों से एक व्यक्ति की मौत हो गई और अन्य 31 घायल हो गए हैं। रिक्टर पैमाने पर भूकंप की तीव्रता 5.6 मापी गई। इरान-न्यूज एजेंसी ने आधिकारिक रिपोर्ट में यह जानकारी दी। किश आइलैंड स्पेशलाइज्ड अस्पताल के प्रमुख मुस्ताफा नडालिनेजाद के हवाले से कहा गया है कि भूकंप में एक व्यक्ति की मौत हो गई।

असम में शनिवार को भी बाढ़ की स्थिति गंभीर बनी रही तथा इस प्राकृतिक आपदा में चार और लोगों की मौत हो गई। राज्य में 25.10 लाख लोग बाढ़ से प्रभावित हैं, जबकि कछार जिले का सिलचर शहर छठे दिन भी जलमग्न रहा। अधिकारियों ने यह जानकारी दी। अधिकारियों ने बताया कि मृतकों में बारपेटा, कछार, दरंग और गोलाघाट जिलों के लोग शामिल हैं। इसके साथ ही असम में इस साल बाढ़ तथा भूस्खलन

में जान गंवाने वाले लोगों की संख्या 122 पर पहुंच गई है। असम राज्य आपदा प्रबंधन प्राधिकरण (एएसडीएमए) द्वारा जारी बुलेटिन के अनुसार, 27 जिलों में बाढ़ प्रभावित लोगों की

संख्या अब घटकर 25.10 लाख रह गई है, जबकि शुक्रवार तक 28 जिलों में यह आंकड़ा 33.03 लाख था। अधिकारियों ने कहा कि कुछ जिलों में स्थिति में मामूली सुधार हुआ है।

ब्रह्मपुत्र व कोपिली खतरे के निशान से ऊपर

नदियों का जल स्तर कुछ हद तक कम हुआ है। हालांकि, सुबरी में ब्रह्मपुत्र और नगांव में कोपिली नदी खतरे के निशान से ऊपर बढ़ रही हैं। बेटकुड़ी में बांध टूटने के कारण पिछले छह दिनों से जलमग्न सिलचर शहर में लोगों को सुरक्षित स्थानों पर पहुंचाने के प्रयास चल रहे हैं और प्रशासन वीमार लोगों को अस्पताल पहुंचाने की तयारी कर रहा है। सिलचर में बचाव अभियान चला रहा है। वायुसेना के हेलीकॉप्टर भोजन के पैकेट, पीने के पानी की बोतलें और अन्य जरूरी चीजें वितरित की जा रही हैं। बाढ़ प्रभावित लोगों को राहत

सामग्री उपलब्ध कराने के साथ-साथ बाढ़ की स्थिति पर नजर रखने के लिए सिलचर में दो ड्रोन भी तैनात किए गए हैं। सिलचर में इंदानगर और भुनेपुरसे से पहुंचे 207 कर्मियों के साथ एनडीआरएफ के आठ वॉलें तथा 120 कर्मियों वाली एक सैन्य टुकड़ी को तैनात करने के साथ दीमापुर से लाई गई नौ नौकाओं को भी उतारा गया है। सीआरपीएफ के 10 जवान और एसडीआरएफ के चार कर्मियों को हवाई मार्ग से कछार लाया गया है। सिलचर में तीन लाख लोग भोजन, स्वच्छ पेयजल और दवाओं की भारी कमी से जूझ रहे हैं।

नाम परिवर्तन	
सर्वसाधारण को सूचित किया जाता है कि पूर्व में मेरा नाम HASINA था। जो कि मेरे पासपोर्ट में दर्ज है। परंतु अब मेरा नाम परिवर्तित होकर HASINA MEMON हो गया है। भविष्य में अब मुझे मेरे नए नाम HASINA MEMON W/O SIRAJ से जाना व पहचाना जाना। पता : 6/69, शंकर नगर, वार्ड नं. 32, बैतूल, मध्यप्रदेश - 460001	सर्वसाधारण को सूचित किया जाता है कि पूर्व में मेरा नाम PRADIP KUMAR था। जो कि मेरे पासपोर्ट में दर्ज है। परंतु अब मेरा नाम परिवर्तित होकर PRADEEP GHOSHI हो गया है। भविष्य में अब मुझे मेरे नए नाम PRADEEP GHOSHI W/O SHIVSHANKAR GHOSH से जाना व पहचाना जाना। पता : 7, कपरा देव मंदिर के पास, बाघराज बाई, सागर, मध्यप्रदेश - 470002

फार्म ए - सार्वजनिक धोखा	
(दस्तावेजी एवं बैंकरसी बोर्ड ऑफ इंडिया के विनियमन ६ (कांफॉर्ट व्यक्तिगतों के लिए इन्सॉल्वेंसी रिजॉल्यूशन प्रक्रिया) नियम २०१६ के तहत) मेसर्स सागर ऑटोटेक प्राइवेट लिमिटेड के क्रेडिटर्स के ध्यान के लिए	संगत विवरण
1. कांफॉर्ट डेनवार का नाम	सागर ऑटोटेक प्राइवेट लिमिटेड
2. कांफॉर्ट डेनवार की इन्फॉर्मेशन की तिथि	२५/०८/२०१९
3. प्रतिक्रिया दिखाने का नाम और पंजीकरण स्थिति	रजिस्ट्रार ऑफ कंपनीज - व्हालिवर
4. कांफॉर्ट डेनवार की कांफॉर्ट पंचनम नंबर / सीमित देना पंचनम नंबर	UJ50500MP2009PTC022313
5. कांफॉर्ट डेनवार के पंजीकृत कार्यालय और मुख्य कार्यालय (यदि कोई हो) का पता	पंजीकृत कार्यालय : 189, मैदा मिल रोड, लिस्सी रूखवार, भोपाल, मध्य प्रदेश - 462008
6. कांफॉर्ट डेनवार के संबंध में इन्सॉल्वेंसी प्रारंभ तिथि	२३ जून, २०२२ (NCLT की वेबसाइट पर आदेश २३ जून, २०२२ के अंतर्गत किया गया)
7. इन्सॉल्वेंसी रिजॉल्यूशन प्रोसेस को बंद करने की अनुमति तिथि	१९, दिसंबर, २०२२
8. अंतरिम रिजॉल्यूशन प्रोफेशनल के रूप में इन्सॉल्वेंसी प्रोफेशनल का नाम और पंजीकरण नंबर	नाम : श्री के.ए. जयदीशमूर्ति शाह पंजीकरण नं. IBBI/IPA-002/IPN00244/2017-18/10729
9. बोर्ड के साथ पंजीकृत अंतरिम रिजॉल्यूशन प्रोफेशनल का पता और ई-मेल	ई-मेल आईडी : cs.keayurshah@gmail.com keayur@keayurshah.com पता : 1007, सन एवेंयु वन, भुवनेश्वर, आर्यजन्तनगर, माणिकगढ़, अहमदाबाद, गुजरात - 380015
10. अंतरिम रिजॉल्यूशन प्रोफेशनल के साथ पत्राचार के लिए उपयोग किए जाने वाला पता और ई-मेल	ई-मेल आईडी : cirp.sagarauto@gmail.com पता : 1007, सन एवेंयु वन, भुवनेश्वर, आर्यजन्तनगर, माणिकगढ़, अहमदाबाद, गुजरात - 380015
11. दावों को प्रस्तुत करने की अंतिम तिथि	०७ जुलाई, २०२२
12. अंतरिम रिजॉल्यूशन प्रोफेशनल द्वारा निर्धारित २५ की उपधारा (६ए) के खंड (बी) तहत लेनदारों की सूची, यदि कोई हो	खातों की पुस्तकों के सत्यापन पर पहचान की जाएगी
13. इन्सॉल्वेंसी प्रोफेशनल के रूप में तैनात होने के अधिकृत पत्र में कार्य करने के लिए पंजीकृत पत्रिका के नाम के साथ संबंधित पत्रिका के नाम के साथ (यदि कोई हो तो लिख लीत नाम)	वर्तमान में लागू नहीं
14. (ए) प्रासंगिक फार्म और (बी) अधिकृत पत्रिका का विवरण पर उल्लेख	(ए) WebLink: https://www.ibbi.gov.in/home/downloads (बी) लागू नहीं

सूचना यहां दी गई है कि नेशनल कंपनी लॉ दिव्यन, इंदौर न्यायपीठ ने सागर ऑटोटेक प्राइवेट लिमिटेड के कांफॉर्ट डेनवार की रिजॉल्यूशन प्रोसेस को २३ जून, २०२२ और न. (MP) C(P) (IB) 42 of 2020 के तहत बंद करने का आदेश दिया है। (NCLT की वेबसाइट पर आदेश २३ जून, २०२२ के अंतर्गत किया गया) सागर ऑटोटेक प्राइवेट लिमिटेड के लेनदार को इसके लिए ०७, जुलाई, २०२२ को या उससे पहले प्रमाण संख्या के साथ अंतरिम रिजॉल्यूशन प्रोफेशनल को एंटी नंबर १० के तहत दिए गए पत्र पर अपने दावे प्रस्तुत करने के लिए कहा जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यम से प्रमाण के साथ अपने दावे प्रस्तुत करेंगे। अन्य सभी लेनदार पोस्ट में या इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ दावे प्रस्तुत कर सकते हैं।

एक वर्ष से संबंधित एक वित्तीय लेनदार, जैसा कि एंटी नंबर १२ के खिलाल सूचीबद्ध है, फार्म नंबर CA में संबंधित वर्ष के अधिकृत पत्र में कार्य करने के लिए एंटी नंबर १३ के खिलाल सूचीबद्ध तीन इन्सॉल्वेंसी प्रोफेशनल में से अधिकृत पत्रिका की अपनी पसंदगी का संकेत देना।

दावों को झूठे या धमकाने प्रस्तुत करने पर दंडित किया जायेगा।

IP के.ए. जयदीशमूर्ति शाह
सागर ऑटोटेक प्राइवेट लिमिटेड के अंतरिम रिजॉल्यूशन प्रोफेशनल
दिनांक : २४-०६-२०२२
स्थान : अहमदाबाद
IB Registration No. IBBI/IPA-002/IPN00244/2017-18/10729